

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)


ORDER

No:- 1749/GS

Dated:- 28/03/2018

All Judicial Officers of District Jammu, Samba, Kathua, Ramban and Udhampur are hereby nominated for attending one day Special Training Programme being organized by the J&K State Judicial Academy on the topic "(i) Sentencing and Victims Compensation Scheme (ii) Rights of Victim and Accused relating to Sentencing (iii) Choosing Appropriate Sentence" on 1st of April, 2018 at J&K State Judicial Academy, at Jammu with the direction to the officers so nominated to report in the J&K State Judicial Academy, Janipur, Jammu at 9:30 AM sharp, on the scheduled date.

By Order

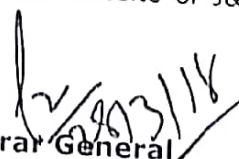

(Sanjay Dhar)
Registrar General

No:- 65367-73/GS

Dated:- 28/03/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K.Hanjura (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).
-for kind information of His Lordship.
5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
6. Principal District & Sessions Judges of Jammu / Samba / Kathua / Ramban / Udhampur.
7. CPC-e-Courts High Court of J&K for information and with the request to get the same uploaded on the official website of J&K High Court for information of all concerned.


Registrar General